

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-982(PB)/2020

IN THE MATTER OF:

PNB Housing Finance Ltd.

.... Applicant/petitioner

v.

M/s. Tulsiani Construction & Developers Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 02.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Mithilesh Kumar Pandey, Advocate


For the Respondent

Mr. Simran Jyot Singh Khandpur, Advocate

ORDER

List the matter on 07.12.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

02.11.2020
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